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Andhra Pradesh Agricultural Indebtedness (Relief) (Amendment) Act, 1990

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Andhra Pradesh Agricultural Indebtedness (Relief) (Amendment) Act, 1990

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An Act to amend the Andhra Pradesh Agricultural Indebtedness (Relief) Act, 1987. Be it enacted by the Legislative Assembly of the State of Andhra Pradesh in the Forty first Year of the Republic of India, as follows:-

1. Short Title :-

This Act may be called the Andhra Pradesh Agricultural Indebtedness (Relief) (Amendment) Act, 1990.

2. Amendment Of Section 3:-

In section 3, of the Andhra Pradesh Agricultural Indebtedness (Relief) Act, 1987(Act 15 of 1987):-

- (a) in sub-section (1), for the words "the date of such commencement", the expression "the 31st May, 1989" shall be substituted;
- (b) in sub-section (2), in clause (b) for the words "at the commencement of this Act", the expression "as on the 31st May, 1989" shall be substituted.